

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) to (c). Indian Oil Corporation Limited (Refineries Division) and Messrs Industrial export of Rumania have jointly drawn up a scheme for expansion of the Gauhati refinery. The scheme envisages expansion from the present capacity of 0.75 million tonnes to either 1.10 million tonnes or 1.25 million tonnes. Government has not taken a decision yet on this scheme.

**Meerut University**

203. { Shri D. C. Sharma;  
Shri R. S. Pandey;  
Shri Yashpal Singh:

Will the Minister of Education be pleased to state:

(a) whether a new University to be named Meerut University is proposed to be set up;

(b) if so, the districts which will be attached to this University; and

(c) when it is likely to start functioning?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) and (c). Information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House in due course.

**Threatening Letters to Education Minister**

204. { Shri D. C. Sharma;  
Shrimati Savitri Nigam;  
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Union Education Minister received threatening letters for his handling of the Aligarh University affairs during May, 1965;

(b) whether any action has been taken in the matter; and

(c) if so, with what result?

**The Minister of Home Affairs (Shri Nanda):** (a) Yes, Sir.

(b) and (c). Four letters were received. One was anonymous and two appear to be pseudonymous. The writer of fourth letter has been traced. He is reported to be mentally unsound. The possibility of prosecuting him is under consideration.

**Salary to D. M. C. Employees**

205. { Shri Rameshwar Tantia;  
Shri Naval Prabhakar;  
Shri R. S. Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Delhi Municipal Corporation were not in a position to give salary to more than half of its employees for the month of May, 1965;

(b) if so, the reasons therefor; and

(c) the steps taken to meet the situation and to avoid such contingencies in future?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). The Delhi Municipal Corporation disbursed salaries for the month of May to its employees between 1st and 10th June, 1965. The delay in disbursement was due to shortage of funds with the Corporation.

(c) In March, 1965, the Government have appointed a Commission of Inquiry to inquire into the financial resources and requirements of Delhi Municipal Corporation and the New Delhi Municipal Committee so that the finances of the local authorities in Delhi can be placed on a sound footing.

**Nubian Monuments**

206. Shri Shree Narayan Das: Will the Minister of Education be pleased to state:

(a) whether Government have contributed towards the funds being col-